

**Mr. Speaker:** Whatever the form, the hon. Minister says that these are the very particulars in respect of whosoever might like to go there. Kashmir or this Government would like to be satisfied.

**Dr. Lanka Sundaram:** In view of the radically altered situation in regard to Kashmir and also in conformity with the statements made both in Delhi and Srinagar that Kashmir is an integral part of India, will the Home Minister see to it that in Acts and notifications of this character, Kashmir is not shown distinctly as a separate entity outside India?

**Pandit G. B. Pant:** Where? In these rules or somewhere else?

**Dr. Lanka Sundaram:** Anywhere?

**Pandit G. B. Pant:** This Act has been passed by the Kashmir legislature and not by this Parliament.

**Shri Kamath:** What may be the reason for placing an Indian on a par with a foreigner so far as entry into Jammu and Kashmir is concerned?

**Pandit G. B. Pant:** To give the foreigners, so far as entry into Jammu and Kashmir is concerned, the same privileges as Indians enjoy.

**Shri Kamath:** That is funny.

#### ALL INDIA DEFENCE EMPLOYEES FEDERATION

\*2366. **Shri P. L. Kureel:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Unions/Associations representing certain categories of workers and not affiliated to the All India Defence Employees Federation have not been given any seat in the present Negotiating Machinery set up between the Government and the All India Defence Employees Federation; and

(b) if so, the reasons thereof?

**The Deputy Minister of Defence (Sardar Majithia):** (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix XIV; annexure No. 12.]

**Shri P. L. Kureel:** May I know whether the Government has received

any representation from various associations of an All India character not affiliated to the All India Defence Employees' Federation for setting up a separate negotiating machinery?

**Sardar Majithia:** We recognise only one Association and that is the one that we are dealing with.

**Shri P. L. Kureel:** Is it a fact that these associations are very much dissatisfied with the present method of negotiation and may I also know what the Government proposes to do in this connection?

**Sardar Majithia:** The fact is that the other associations also can represent their grievances, according to the instructions issued by the Home Ministry. They are governed by them.

**Sardar A. S. Saigal:** May I know whether any other Association has been recognised by the Government with the All India Defence Employees Federation?

**Sardar Majithia:** No. The only association recognised is this one. No other association has been recognised.

**Shri P. L. Kureel:** May I know the difficulties which prevent the Government from giving representation to these Associations on the existing negotiating machinery?

**Sardar Majithia:** The association which is recognised is objecting to that.

**Shri Velayudhan:** How many members are there in this negotiating machinery? How much work has it done now? How many disputes have been settled?

**Sardar Majithia:** I shall require notice about the number of disputes settled, because negotiations are being carried on at the unit level, Command level and at the Ministry. Quite a lot of data has to be collected.

**Dr. Lanka Sundaram:** In view of the fact that the Federation has withdrawn the notice of strike given, may I know whether there is any continuing machinery for further discussion of the matters in dispute between the

Government and the employees, what that machinery is and what will be its scope of work?

**Sardar Majithia :** As I said, the instructions of the Ministry of Home Affairs are quite clear. There is no ambiguity. Under this they act.

**Sardar A. S. Saigal:** May I know whether the Government is insisting upon having only one Employees Federation?

**Sardar Majithia:** It is not a question of insistence. We take up the membership and on that we decide which is the proper association to be recognised.

**Shri P. L. Kureel:** Is the Government entirely satisfied with the existing arrangements for negotiation with the All India Defence Employees Federation and other associations?

**Sardar Majithia:** Yes; naturally.

#### CREDIT MARKET

\*2367. **Shri Ibrahim:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that credit conditions in the commercial and industrial centres of the country have become difficult; and

(b) if so, reasons therefor?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) The answer is 'yes', on the assumption that the Hon'ble Member has in mind the stringency in the money market that is currently prevailing at some of the important commercial and industrial centres like Bombay and Calcutta.

(b) The emergence of seasonal stringency is a normal phenomenon of the Indian money market. This is attributable to the seasonal character of the demand for credit for the purpose of financing the movement of crops from up-country centres. This year the degree of the stringency experienced has been somewhat more pronounced than in the previous busy season. With the broadening of economic activity owing to the rise in industrial and agricultural production under the impetus of the First Five Year Plan there has

been a tendency for credit demands in successive busy seasons to become more pronounced and the return of funds to the banking system in the subsequent slack season to be attenuated. Thus, as a result of the all round increase in production and consumption and the increasing price level, the volume of demand for credit has been continually on the increase during the last few years.

**Shri Ibrahim:** May I know what steps have been taken by Government in this direction?

**Shri B. R. Bhagat:** There are the normal facilities to the Scheduled Banks in respect of larger accommodation from the Reserve Bank and greater rediscounting facilities.

**Shri A. M. Thomas:** May I enquire whether complaints have reached the Finance Ministry that because of the State stepping in as a serious competitor for tapping the cash resources in the country by offering attractive terms of interest, the deposits in the commercial banks have been affected, and may I also enquire what exactly is the position, whether the deposits in the Scheduled Banks have increased or decreased?

**Shri B. R. Bhagat:** The bank deposits have increased during this period by about Rs. 215 crores.

**Shri Kasliwal:** From the answer given by the hon. Deputy Minister may we conclude that he is in a position to say clearly that there are no inflationary tendencies in the country?

**Shri B. R. Bhagat:** This question refers to the normal stringency and in answer I gave the normal measures required to meet this seasonal stringency. As far as the inflationary situation is concerned, prices are on the rise and yet we cannot say that inflation has set in. Certainly the Government has taken direct measures to control any untoward spiral or rise in prices.

**Shri N. B. Chowdhury:** May I know whether, in addition to the recent notification imposing restrictions on the Scheduled Banks preventing them